

NATIONAL COMPANY LAW TRIBUNAL, MUMBAI BENCH
COURT III

107. C.P.(CAA)/219/MB/2023

IN

C.A.(CAA)/43/MB/2023

CORAM: MS. LAKSHMI GURUNG, MEMBER (J)
SH. CHARANJEET SINGH GULATI, MEMBER (T)

ORDER SHEET OF THE HEARING OF MUMBAI BENCH OF THE NATIONAL
COMPANY LAW TRIBUNAL ON **02.07.2024**

NAME OF THE PARTIES: Asher Foods Private Limited

Appearance

For Petitioner: Adv. Poonam Somani, Asher Food Private Limited.

For Respondent: Adv. Dhaval A. Patil i/b M/s. K. Ashar and Co. for
noticee Reserve Bank of India.

For RD:- Gouri Killedar, Asst. Director Mumbai is present through VC
SECTION 230, 232 & 234 OF THE COMPANIES ACT, 2013.

ORDER

Hearing Through: Virtually and Physical (Hybrid) Mode

Heard the learned counsel for the Petitioner Companies and **Reserved for
Order.**

Sd/-
CHARANJEET SINGH GULATI
Member (Technical)
Harshada

Sd/-
LAKSHMI GURUNG
Member (Judicial)